

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 894 of 2021	The Assistant Commissioner Central Goods and Service Tax, Division-Mehsana Vs. Pravin Charan Dwary	Nitya Sharma	
2.	Comp. App. (AT) (Ins) No. 918 of 2021	Hasmukh N. Shah & Associates Vs. Victoria Entertainment Pvt. Ltd. With	Manu Bakahi	
3.	Comp. App. (AT) (Ins) No. 919 of 2021	Hasmukh N. Shah & Associates Vs. Victoria Enterprises Ltd. With	Manu Bakahi	
4.	Comp. App. (AT) (Ins) No. 920 of 2021	Hasmukh N. Shah & Associates Vs. Sanskar Info Pvt. Ltd. With	Manu Bakahi	
5.	Comp. App. (AT) (Ins) No. 921 of 2021	Hasmukh N. Shah & Associates Vs. Eastern Ceramics Ltd.	Manu Bakahi	

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy
7.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	Prateek Kushwaha- R1

8.	Contempt Case (AT) No. 32 of 2021 in Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Ranjana Roy	Zoheb Hossain Tulika Gupta
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
10.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	Divyang Chandiramani-R1

For Hearing

11.	Comp. App. (AT) (Ins) No. 385 of 2020 (PH)	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
12.	Comp. App. (AT) (Ins) No. 903 of 2021 (PH)	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar